

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 205
IB-356/ND/2020

IN THE MATTER OF:
M/s. SKC Infratech Pvt. Ltd.

...PETITIONER

Vs.

M/s. EOS Hospitality Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 04.02.2020

Coram:

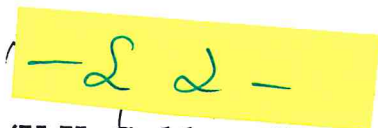
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :

For the Respondent/ Corporate-debtor :

ORDER

No one is present at the time of hearing of the matter. In the interest of justice, post the matter to 13.02.2020.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)